COMPETITION COMMISSION OF INDIA

30th November, 2011

Case No. 57/2011

Filed by : Shri Anil Kumar Verma,
s/o Shri Om Prakash Verma,
5/3, IInd Floor,
Vijay Nagar Double Storey,
Delhi-9.

Against : The Principal Secretary,
Representing the Govt. of A.P.,
Home (General-A) Department,
A Block, A.P. Secretariat B,
Hyderabad, A.P.

Informant
Opp. Party

ORDER U/S 26(2) OF THE COMPETITION ACT

This matter is squarely covered by the decision of Commission in case No. 54/2011, filed by Shri Debapriyo Bhattacharya of New Delhi against the Principal Secretary, Home (General A) Department, Andhra Pradesh Secretariat, Hyderabad and other.

The matter is closed under section 26(2) of the Competition Act, 2002. A copy of the decision in case No. 54/2011 referred to above, may be sent to the informant.

Secretary is directed to inform the concerned parties accordingly.

Sd/-
Member (C)

Sd/-
Member (SG)

Sd/-
Member (AG)

Sd/-
Chairperson

Certified True

Pgaahlaut
Assistant Director
Competition Commission of India
New Delhi